## Annexure-5

Name of the corporate debtor: <u>Nvento Foods Technologies Pvt Ltd</u> Date of commencement of liquidation: <u>28 th January 2019</u>; List of stakeholders as on: <u>4<sup>th</sup> December 2021</u>.

(Amount in ₹)

SI. No				Details of claim received		Details of claim admitted						ntof	nt of	Amount f of claim under	
•	_ <b>^</b>		Identificati on No.	of recei	nt claime d	t of	eof claim	covered bylien or attachme nt pendin	lien / attachme	share in total amount of claims	ntclaim	•	rejecte	verificati on	
	KARNATAKA VAT (DCIT AUDIT 5.5/ DVO-5, KORAMANGAL A, BANGLORE) 2012-13, 2013-14	0	0	22/02 /2019		291998 9	Gove rnme nt Dues	0	0	10.85%	0	0	0	0	NA
	SALES TAX MUMBAI			26/02 /2019		126420 16	Gove rnme nt Dues	0	0	46.99%	0	0	0	0	NA